

*By E-Mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-16/2002/1574/A**

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, Shri Dibya Jyoti Mahanta  
District & Sessions Judge  
Chirang, Kajalgaon.

Dated Guwahati the 28<sup>th</sup> March, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCH.I-5/2019/730 dated 28.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from the afternoon of 30.03.2019 (after court hours) till the morning of 01.04.2019, has been granted / rejected.

The senior most Judicial Officer at the station will remain in-charge of your court and office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/1575/A dated 28.03.19**  
Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*W, 28/3/19*  
**JT. REGISTRAR (VIGILANCE)**

*P*